

DIVISION BENCH

ITEM NO.112

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

CA No.157/2019, IA No.13/2023 & IA No.80/2024

IN CP (IB) No.64/ALD/2017

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 8th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	VARANASI AUTO SALES LTD
UNDER SECTION	10 IBC (IN LIQUIDATION)

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Re-notified to 09th July, 2024.

-Sd-

(Court Officer)

08th July, 2024

*Bipul Kumar Tiwari
(Stenographer)*